

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/2/2025 BLAPL/53/2025	ASEEM RAY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	INFCITY PS /578 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002146/2024	
2	D-BLAPL/7/2025 BLAPL/54/2025	SAHARUKH UMAR KHATIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /268 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001438/2024	
3	D-BLAPL/8/2025	TRINATH BENIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KORAPUT SADAR /157 /2024 () //	
4	D-BLAPL/10/2025	IMTIYAZ AHAMAD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /822 /2024 () //	
5	D-BLAPL/11/2025 BLAPL/50/2025	MAHARAGI BHITRIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000021/2024	
6	D-BLAPL/12/2025 BLAPL/51/2025	BISWANATH KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /159 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000022/2021	
7	D-BLAPL/13/2025	TITASH SINGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /134 /2024 () //	
8	D-BLAPL/15/2025	RAMAKANTA PAIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /134 /2024 () //	
9	D-BLAPL/16/2025	ANIL GUNTHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /55 /2023 () //	
10	D-BLAPL/27/2025	REBE @ SUNIL MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAHMANITARANG /90 /2024 () //	
11	D-BLAPL/28/2025 BLAPL/42/2025	PRAKASH SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /221 /2024 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000955/2024	

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12	D-BLAPL/31/2025	SATYAJIT MALLICK @ SILU VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /224 /2024 () //	
13	D-BLAPL/32/2025 BLAPL/43/2025	SK. KAMARUDDIN@SK. KAMURUDDIN@RAJU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DASARATHPUR /177 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0003139/2024	AOR20220001558C202400221
14	D-BLAPL/35/2025 BLAPL/46/2025	MONIS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /29 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000128/2024	
15	D-BLAPL/36/2025	TUSHAR NAGBHIRE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /7 /2022 () //	AOR20220001558C202400219
16	D-BLAPL/42/2025	BABULA JANI VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /245 /2020 () //	
17	D-BLAPL/43/2025	MANJI CHAURASIA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /304 /2024 () //	
18	D-BLAPL/45/2025	MANASH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /224 /2024 () //	
19	D-BLAPL/47/2025	BINOD BIHARI SAHOO VS UNION OF INDIA (N.C.B)	RAMESH MAHARANA VS	NCB BHUBANESWAR /10 /2024 () //	
20	D-BLAPL/49/2025	DHANA MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 () //	
21	D-BLAPL/53/2025	AKASH KUMAR PRUSTY VS STATE OF ODISHA	RAKESH BEHERA VS	MANGALPUR /258 /2024 () //	
22	D-BLAPL/55/2025	SATYARANJAN BEHERA @ RAJA VS STATE OF ODISHA	RAKESH BEHERA VS	KUAKHIA /412 /2024 () //	
23	D-BLAPL/57/2025	PRAMOD BEHERA	BISWARANJAN MAHARATHA	TANGI (KHURDA) /511 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/64/2025	SUNIL NAIK	SURYAKANTA DWIBEDI	KANTABANJI /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/66/2025	SIBANANDA BEHERA @ SIBU	MANAS KUMAR CHAND	NACHUNI /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/69/2025	NILAMBAR PADHAN @ CHHOTA @ NARENDRA PADHAN	SURYAKANTA DWIBEDI	PATNAGARH /151 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/74/2025	AMIYA RANJAN BALIARSINGH @ DABLU	MANAS KUMAR CHAND	KHURDA SADAR /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/79/2025	SILU NAIK @ ASISH KUMAR MALIK	SAROJ KUMAR PATNAIK	BADAGADA /155 /2024	AOR20220004030C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/84/2025	BIJAY KUMAR PATRA	ANJAN KUMAR BISWAL	UDALA /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/86/2025	ASUTOSH BALIARSINGH @ JAPU	MANAS KUMAR CHAND	KHURDA SADAR /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/90/2025	BHUBAN GARADA	MANORANJAN PADHY	NABARANGAPUR TOWN /386 /2022	AOD20220003086C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/92/2025	GIRIDHARI DISARI	T.NARAYANA MURTY	PADWA /85 /2020	AOR20220002995C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/93/2025	ARUN DUBEY	T.NARAYANA MURTY	MACHHKUND /112 /2020	AOR20220002995C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/94/2025	BISWAJIT NAYAK	RABINDRA PRASAD PATNAIK	ANGUL TOWN /960 /2024	AOD20230000619C202400023
		VS	VS	()	

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35	D-BLAPL/96/2025	STATE OF ODISHA PRASANTA KUMAR BISWAL VS	SATYA RANJAN MULIA VS	// CAPITAL P.S. /357 /2007 ()	
36	D-BLAPL/97/2025	STATE OF ODISHA SARAT KUMAR MOHARANA VS	ARUPA NANDA DAS VS	// GOPALPUR /322 /2024 ()	
37	D-BLAPL/110/2025	STATE OF ODISHA BALU @ BALU BIRUA @ DINESH BIRUA VS	CHHABI BEHERA VS	// CHOUDWAR /592 /2024 ()	
38	D-BLAPL/112/2025	STATE OF ODISHA ABINASH PRADHAN VS	SADASIVA PATRA VS	// CUTTACK VIGILANCE /15 /2024 ()	
39	D-BLAPL/113/2025	STATE OF ODISHA PRADEEP KUMAR SAHU VS	AMIT KUMAR NATH VS	// ANGUL TOWN /962 /2024 ()	
40	D-BLAPL/115/2025	STATE OF ODISHA KRUSHNA MEHER VS	BHAGABAT PRASAD RATH VS	// BOLANGIR TOWN /388 /2024 ()	
41	D-BLAPL/118/2025	STATE OF ODISHA SUBASH SAGAR VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /278 /2023 ()	
42	D-BLAPL/122/2025	STATE OF ODISHA NIRANJAN @ TAINCHU KHURA VS	SANJIB KUMAR BHANJADEO VS	// KOMNA PS /156 /2013 ()	
43	D-BLAPL/123/2025	STATE OF ODISHA TRINATH NATH VS	PRASANNA KUMAR MISHRA VS	// PARJANG /279 /2024 ()	
44	D-BLAPL/125/2025	STATE OF ODISHA SALABEG NAIK @ SANJU @ SALU @ LILU VS	AMITAV TRIPATHY VS	// SARANAKUL /77 /2024 ()	
45	D-BLAPL/127/2025	STATE OF ODISHA AJIT KUMAR SADANGI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// HINJILI /296 /2023 ()	AOR20230001273C202500001

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46	D-BLAPL/131/2025	REGA GODSARA @ RENGA GODSARA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TIRING /111 /2024 () //	
47	D-BLAPL/132/2025	KANHA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
48	D-BLAPL/133/2025	ANSUMAN @ SAGAR KUMAR APATA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIMAPADA /254 /2022 () //	
49	D-BLAPL/138/2025	RAJAT DAS VS STATE OF ODISHA	MD.RIAZ VS	/ /0 () //	
50	D-BLAPL/141/2025	SK.NOSAD ALAM VS STATE OF ODISHA	MD. GOLAM MADANI VS	/ /0 () //	
51	D-BLAPL/143/2025	CHITRA @ CHITRASEN BINDHANI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /199 /2024 () //	
52	D-BLAPL/148/2025	BUDHADEV @ BUDHADEB @ BRUNDABAN NAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /101 /2024 () //	
53	D-BLAPL/151/2025	BARUN PATRA @ SANAPETU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAHALDA /133 /2024 () //	
54	D-BLAPL/152/2025	AMANJAYA NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /503 /2024 () //	
55	D-BLAPL/153/2025	SUNIL @ SOMANATH PARIDA VS STATE OF ODISHA	SIMSON JENA VS	BEGUNIA P.S. /84 /2023 () //	
56	D-BLAPL/154/2025	MADHUSUDAN BEHERA @ MADHUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /131 /2023 () //	
57	D-BLAPL/156/2025	BINA BEHERA	AMITAV TRIPATHY	GHANTAPADA /154 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/158/2025	DHARMENDRA NAYAK @ HARIJAN	TUKUNA KUMAR MISHRA	JHARIGAM /278 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/159/2025	BHAGABANA KISHAN @ BHAGABAN KISAN	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/160/2025	TUNA BEHERA	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/161/2025	KANHU CHARAN TAJAN	NARESH KUMAR NAIK	SUNDARGARH SADAR /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/164/2025	TUMBESWAR PATRA @ MUNA	SULOCHANA PATRO	BERHAMPUR TOWN /297 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/166/2025	ROHITA KUMBHAR	ABHILASH MISHRA	BINIKA /166 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/168/2025	MAHATAB KHARSEL	BASANTA KUMAR DAS	TITILAGARH /37 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/171/2025	MADAN JAL	BASANTA KUMAR DAS	TITILAGARH /37 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/174/2025	RITIK JAGADALA	ABHILASH MISHRA	TARBHA /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/177/2025	SUMANTA PATRA	ANSHUMAN PANDA	BAIDYANATHPUR /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/31/2025	REGIONAL PROVIDENT FUND COMMNR., BBSR	SISHIR SUNDAR MOHANTY	/ /	
		VS	VS	()	

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69	D-CMAPL/40/2025	INDIAN OIL CORPORATION LTD., MUMBAI ER DEBASHISHA HOTA VS	IN PERSON VS	// // 0	AOR20220001293C202400047
70	D-CMAPL/71/2025	CHIEF GENERAL MANAGER, IDCO INSTITUTE OF TEXTILE TECHNOLOGY., CHOUDWARA	PRASANTA KUMAR TRIPATHY VS	// // 0	
71	D-CMAPL/134/2025	MEENAKSHI DASH MRUTUNJAYA NAYAK VS	BIPLAB KUMAR DASH VS	// // 0	
72	D-CMP/6/2025	STATE OF ODISHA SUTAPA PRIYADARSHINI VS	ARJUNA CHARANA BEHERA VS	// // 0	
73	D-CMP/44/2025	M/S. KONARK HOUSING COOPERATIVE SOCIETY LTD. @ KONARK HOVEL PVT.LTD., KHORDHA SHREE JAGANNATH MOHAPRABHU BIJE PURI VS	SUNSHINE ANAND SWAIN VS	// // 0	AOD20240000548C202500001
74	D-CMP/52/2025	AKHARI BHOI SANKARLAL @ SHANKARLAL AGARWAL VS	AJAY KUMAR NANDA VS	// // 0	
75	D-CMP/55/2025	ARDHENDU SEKHAR RATHA MOHANLAL AGRAWAL VS	AJAYA KUMAR NANDA VS	// // 0	
76	D-CMP/58/2025	ARDHENDU SEKHAR RATHA CH. SUBASH CHANDRA SUBUDHI VS	SAILABALA JENA VS	// // 0	
77	D-CMP/63/2025	CH. NAGESWAR SUBUDHI RUNU MAHARANA VS	SISIR KUMAR PUROHIT VS	// // 0	
78	D-CMP/100/2025	SUTRAPRABHA SENAPATI SUSHANTA KUMAR JENA VS	AMIT PRASAD BOSE VS	// // 0	
79	D-CMP/103/2025	SITA SAHOO DHANESWAR SAHOO VS	AMIT PRASAD BOSE VS	// // 0	
		BRAHMANANDA PANDA		//	

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80	D-CMP/151/2025	KIRTAN MIRDHA VS BANSI MIRDHA	BYOMOKESH SAHOO VS	// 0 //	
81	D-CMP/168/2025	BIMAL LOCHAN SAHU VS BASANTI BEHERA	SOUGAT DASH VS	// 0 //	
82	D-CMP/169/2025	BIMAL LOCHAN SAHU VS NARAYAN PRASAD SAHU	SOUGAT DASH VS	// 0 //	
83	D-CMP/180/2025	ASHOK KUMAR MOHAPATRA VS CHARAN SETHI	ASHOK KUMAR MOHAPATRA VS	// 0 //	
84	D-CMP/199/2025	REKHA SOUDAGAR VS SABITA BEN	AMIT PRASAD BOSE VS	// 0 //	
85	D-CONTC/17/2025	SURYAMANI DASH VS DR. TUSHAR JYOTI RANJAN O.A.S,	ADV. VS	// 0 //	
86	D-CONTC/51/2025	PUSPANJALI MISHRA VS JIBAN KISHORE BARWA, BEO, RENGALI	ADV. VS	// 0 //	
87	D-CONTC/68/2025	ARATI MISHRA VS SEBASHREE BHOI, BEO, DHANKAUDA	ADV. VS	// 0 //	
88	D-CONTC/72/2025	HEMANGINI PANDA VS SEBASHREE BHOI, BEO, DHANKAUDA	ADV. VS	// 0 //	
89	D-CONTC/83/2025	BHAGABAN SAHOO VS AMIYA KUMAR SAMAL, SUPT. ENG. LEFT BANK CANAL DIVISION, KAMAKHYANAGAR	ADV. VS	// 0 //	
90	D-CONTC/135/2025	ALOKA KUMAR PATTNAIK VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //	
91	D-CONTC/139/2025	BIPIN BIHARI MISHRA	ADV.	//	

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		VS	VS	0	
		SALINI PANDIT, IAS		//	
92	D-CONTC/140/2025	SANJIB KUMAR PUJARI	ADV.	//	
		VS	VS	0	
		LAXMAN BHOI, DEO, SONEPUR		//	
93	D-CONTC/143/2025	SARAT CHANDRA MEHER	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/145/2025	PARBATI MOHANTY	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMMISSIONER, BBSR		//	
95	D-CONTC/149/2025	BIJAY KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
96	D-CONTC/152/2025	ARCHANA JENA	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
97	D-CONTC/155/2025	UPENDRA BISWAL	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
98	D-CONTC/157/2025	JAGANNATH PANIGRAHY	J.K.MISHRA (2)	//	
		VS	VS	0	
		MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
99	D-CONTC/160/2025	CH. MOHAN RAO	J.K.MISHRA (2)	//	
		VS	VS	0	
		MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
100	D-CONTC/162/2025	ASHOK KUMAR DASH	J.K.MISHRA (2)	//	
		VS	VS	0	
		MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
101	D-CONTC/163/2025	SOUDAMINI SAHU	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
102	D-CONTC/167/2025	MAITRI ACHARJYA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/171/2025	SHALINI PANDIT, IAS CHANDRA KUMAR DASH VS	ADV. VS	// // ()	
104	D-CONTC/173/2025	SHALINI PANDIT, IAS MADAN MOHAN NAIK VS	ADV. VS	// // ()	
105	D-CONTC/174/2025	SHALINI PANDIT, IAS SUDAM CHARAN DASH VS	ADV. VS	// // ()	
106	D-CONTC/177/2025	SHALINI PANDIT, IAS KABITA SAHU VS	ADV. VS	// // ()	
107	D-CONTC/183/2025	SHALINI PANDIT, IAS SANATAN PODH VS	ADV. VS	// // ()	
108	D-CONTC/204/2025	SHALINI PANDIT, IAS SATYABHAMA PARIDA VS	ADV. VS	// // ()	
109	D-CONTC/205/2025	SHALINI PANDIT, IAS SATYABHAMA PARIDA VS	ADV. VS	// // ()	
110	D-CRLA/3/2025 CRLA/1/2025	SHALINI PANDIT, IAS SANTANU@RAJESHA MAHAKUD VS	BHABANI SHANKAR DASPARIDA VS	PIRAHAT P.S /35 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000007/2024	
111	D-CRLA/9/2025	STATE OF ODISHA SAMIM KHAN VS	JUGALA KISHORE PANDA VS	TOMANDO /59 /2022 ()	
112	D-CRLA/26/2025	STATE OF ODISHA BHOGESWAR NAIK VS	ARJUNA CHARANA BEHERA VS	NAWAPARA /88 /2020 ()	
113	D-CRLA/29/2025	STATE OF ODISHA BASANT NAYAK VS	SOUBHAGYA KUMAR DASH VS	SURADA /54 /2019 ()	AOR20220001631C202500001
		STATE OF ODISHA		//	

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114	D-CRLA/44/2025	SEEMA @ RASMITA DEHURIA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /76 /2024 () //	
115	D-CRLA/58/2025	RUPAK SETHI VS STATE OF ODISHA	RAKESH BEHERA VS	REMUNA /208 /2023 () //	
116	D-CRLA/72/2025	MANI DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /224 /2017 () //	
117	D-CRLA/91/2025	SOMANATH MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /36 /2023 () //	AOD20220003086C202500001
118	D-CRLA/130/2025	LABANYA CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /224 /2019 () //	
119	D-CRLA/146/2025	SWAYAMBHU PRASAD MISHRA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	SAMBALPUR VIGILANCE /40 /1996 () //	
120	D-CRLA/155/2025	SUBASH @ SUBAS SAHU VS STATE OF ODISHA	BASUDEV PUJARI VS	LOISINGHA(BOLANGIR) /267 /2022 () //	
121	D-CRLA/157/2025	RANJAN JENA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN MOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /63 /2016 () //	
122	D-CRLMC/5/2025	SANDEEP KUMAR MOHANTY@SANDEEP MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /141 /2010 () //	
123	D-CRLMC/14/2025	RAJANI KANT MAHAPATRA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	/ /0 () //	
124	D-CRLMC/33/2025	ARUNODAYA DAS @ARUNADWAYA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ERASAMA /38 /2020 () //	AOR20220001558C202400218
125	D-CRLMC/54/2025	GOUTAM BHOL @ GAUTAM KUMAR BHOL	RAKESH BEHERA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/59/2025	GYANA RANJAN MISHRA	RAKESH BEHERA	DHENKANAL TOWN /288 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/65/2025	M/S FRONTIER CONSTRUCTION AND CONSULTANCY	KAJURIDMA SATPATHY	/ /0	
		VS	VS	()	
		SUVENDU KUMAR SAMANTA		//	
128	D-CRLMC/67/2025	DR. PRASANTA KUMAR BEHERA	AMIYA KUMAR TARAI	RANPUR /136 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/68/2025	M/S FRONTIER CONSTRUCTION AND CONSULTANCY	KAJURIDMA SATPATHY	/ /0	
		VS	VS	()	
		SUVENDU KUMAR SAMANTA		//	
130	D-CRLMC/77/2025	DEBI PRASANNA PADHI	SURAJ MOHANTY	AIR FIELD P.S. /153 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/95/2025	ASHOK KANHAR	SK. ZAFARULLA	MANAMUNDA /42 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/99/2025	SANYASI BEHERA	ANIRUDHA DAS	PARJANG /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/101/2025	AJAY THOLIYA@AJAY CHOUDHURY	BEDA PRAKASH PANDA	CDA-II /5 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/105/2025	PANDAB SAHOO	ANIRUDHA DAS	PARJANG /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/119/2025	UMAKANTA PANDA	SABYASACHI MISHRA	BALIANTA P.S. /299 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/121/2025	SOUMYACHIT MISHRA	UMA CHARAN MISHRA	BHUBANESWAR VIGILANCE /14 /2019	
		VS	VS	()	

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137	D-CRLMC/128/2025	STATE OF ODISHA(VIG.) SUBHASA MOHANTY@SUBASH MOHANTY VS PUSPALATA@PUSPAMJA SRICHANDAN	BIPLABA P.B. BAHALI VS	// DELANGA /74 /2022 ()	
138	D-CRLMC/137/2025	P.LAXMAN MURTY VS STATE OF ODISHA	S.S.RAO(SR.ADV.) VS	// RAYAGADA TOWN /428 /2024 ()	
139	D-CRLMC/139/2025	PINTU JENA@NIHAR RANJAN JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// BALIPATNA /10 /2013 ()	
140	D-CRLMC/147/2025	SNEHASILA PADHY VS B. DEBENDRA KUMAR PATRA	PRAVASH CHANDRA JENA VS	// BHANJANAGAR /827 /2024 ()	
141	D-CRLMP/6/2025	NIRUPAMA ROUT VS STATE OF ODISHA	RITA SINGH VS	// /0 ()	
142	D-CRLMP/24/2025	MANJULATA NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// /0 ()	
143	D-CRLMP/30/2025	SATYANARAYAN SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BHADRAK TOWN /67 /2023 ()	AOR20220001615C202500001
144	D-CRLMP/50/2025	BINITA @ BINATA @ BANITA PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS	// /0 ()	
145	D-CRLMP/78/2025	SANJULATA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// SINGLA /11 /2024 ()	
146	D-CRLMP/88/2025	UMASANKAR SAMAL VS STATE OF ODISHA	AMLAN MOHANTY VS	// /0 ()	
147	D-CRLMP/103/2025	MURALIDHAR MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// /0 ()	

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148	D-CRLREV/4/2025	SUNIL KUMAR RAJ VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ()//	
149	D-CRLREV/61/2025	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	CUTTACK SADAR /84 /2022 () //	
150	D-CRLREV/134/2025	RAMESH MANDAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /145 /2008 () //	
151	D-FAO/32/2025	SANJUKTA SAHU VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //	
152	D-FAO/35/2025	RUKMANI KAR VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //	
153	D-FAO/41/2025	TANKADHAR DEHURIA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //	
154	D-MACA/18/2025	RESMA BIBI VS PRADEEP KUMAR MOHANTA	BIRANCHI NARAYAN RATH VS	// () //	
155	D-MACA/28/2025	NIRANJAN SWAIN VS SANTOSH KUMAR JENA	BISHNU BRATA SINGH VS	// () //	
156	D-MACA/30/2025	D.M., NATIONAL INSURANCE CO.LTD.,CUTTACK VS SASMITA PANDA	PRASANTA KUMAR MAHALI VS	// () //	
157	D-MACA/37/2025	M/S ORIENTAL INSURANCE CO.LTD.,CUTTACK VS MAMATA ROUT	MAHITOSH SINHA VS	// () //	
158	D-MACA/80/2025	THE D.M., THE ORIENTAL INSURANCE CO.LTD., BBS VS JAYANTI NAIK	BOGNATH ROY VS	// () //	
159	D-MACA/102/2025	MINKI @ MENKI PRADHAN	AKSHYANGSHU SEKHAR NANDY	//	

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		VS	VS	0	
160	D-MACA/131/2025	ABHIMANYU PARIDA D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
161	D-MATA/20/2025	MUKTIKANTA MOHAPATRA KHITISH MAHANTA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
162	D-MATA/106/2025	KHIRABATI@SASMITA MAHANTA DR. BIKRAM KESHARI ROUT	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
163	D-MATA/109/2025	DR. MONALI MADHUSMITA BIKRAM KESHARI ROUT	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
164	D-RSA/43/2025	MONALI MADHUSMITA LINUS KISAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
165	D-RSA/104/2025	PHILISIA LAKRA JAMUNA KUMBHAR	ANAM CHARAN PANDA	//	
		VS	VS	0	
166	D-RSA/107/2025	KAUSHALYA JANI RANI DEVI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
167	D-RSA/142/2025	RAWAL BARLA@ORAM ANDHRA BANK, BARGARH	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
168	D-RSA/201/2025	HIMADRI SARANGI KULAMANI SAHU	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
169	D-TRP(C)/61/2025	BIJULI SAHU KRUSHNA CHANDRA MAJHI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, CUTTACK		//	
170	D-TRP(C)/156/2025	SHRIKANTA PANDA	GOPINATH MISHRA	//	
		VS	VS	0	

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171	D-TRP(C)/208/2025	STATE OF ODISHA POOJA MOHANTY@JENA@SNEHA VS ANISH KUMAR JENA	DIBYAJYOTI SAHOO VS	// // 0 //	
172	D-WA/93/2025	SANTILAL NANDA VS DIRECTOR OF SECONDARY EDUCATION, KHURDA	BANSHIDHAR SATAPATHY VS	// 0 //	
173	D-WA/97/2025	SANTILAL NANDA VS DIRECTOR OF SECONDARY EDUCATION, ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
174	D-WA/144/2025	STATE OF ODISHA VS PRAMODA BHOKTA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500001
175	D-WA/195/2025	MAHESWAR SETH VS CHAIRMAN CUM MD, MCL, SAMBALPUR	LAXMINARAYAN PATEL VS	// 0 //	
176	D-WP(C)/1/2025 WP(C)/70/2025	RINKI PADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
177	D-WP(C)/2/2025	MADAN JENA VS STATE OF OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
178	D-WP(C)/3/2025	SURATH JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
179	D-WP(C)/4/2025	M/S OMM SHREE MAHAVIR INSTITUTE, NARANPUR, VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
180	D-WP(C)/5/2025	SARITA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
181	D-WP(C)/7/2025	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

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182	D-WP(C)/8/2025	MRUTYUNJAYA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
183	D-WP(C)/9/2025	SARADA PRASAD MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
184	D-WP(C)/10/2025	JAYANTI MANJARI GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
185	D-WP(C)/11/2025	MADHUSUDAN SINGH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
186	D-WP(C)/12/2025	DHANANJAYA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
187	D-WP(C)/13/2025	SUSAMA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
188	D-WP(C)/14/2025	ISWAR CHANDRA MOHANTA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
189	D-WP(C)/15/2025	SABITA PRUSTY VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //	
190	D-WP(C)/16/2025	BINAYA BAL VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //	
191	D-WP(C)/19/2025	SUJATA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
192	D-WP(C)/21/2025 WP(C)/51/2025	PRASANTA BISWANATH @ PRASANTA KUMAR BISWANATH VS THE STATE OF ODISHA	WISWAM DAS VS	// 0 //	
193	D-WP(C)/22/2025	SUNARAM SABAT	ASITA KUMAR NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/23/2025	PRASANTA BISWANATH @ PRASANTA KUMAR BISWANATH	WINITRAM DAS	//	
	WP(C)/54/2025	VS	VS	()	
		THE STATE OF ODISHA		//	
195	D-WP(C)/24/2025	PRITAM KUMAR JENA	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/25/2025	SUKANTI BEHERA	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/26/2025	SOMANATH BEHERA	DOLAGOBINDA MOHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
198	D-WP(C)/27/2025	MARKENDESWAR PANDA	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ORISSA		//	
199	D-WP(C)/29/2025	SUMCON INFRAVETURES LLP	SIDHANT DWIBEDI	//	
		VS	VS	()	
		UNION OF INDIA		//	
200	D-WP(C)/33/2025	DR.BALARAM BAG	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/34/2025	PURNACHANDRA SAHU	KULDEEP MOHANTY	//	AOD20240000012C202500001
	WP(C)/95/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/36/2025	RANJAN SAHOO	SURYAKANTA DWIBEDI	//	
	WP(C)/60/2025	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/38/2025	SONALI SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		SECY, STATE SELECTION BOARD, BBSR		//	
204	D-WP(C)/39/2025	HOCHIMINH SASTRI	AFRAAZ SUHAIL	//	AOD20240000544C202400016
		VS	VS	()	

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205	D-WP(C)/42/2025	STATE OF ODISHA HI TECH CHARITABLE TRUST,KORAPUT VS	JAGAMOHAN PATTANAİK VS	// // 0	AOR20220001586C202500001
206	D-WP(C)/45/2025	CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI DHARANİDHAR NAYAK VS	DHULESWAR CHOUDHURY VS	// // 0	
207	D-WP(C)/46/2025	STATE OF ODISHA PURBA BAGH VS	NIRANJAN LENKA VS	// // 0	
208	D-WP(C)/47/2025	STATE OF ODISHA MANOJ KUMAR DASH VS	ASHOK KUMAR DAS VS	// // 0	
209	D-WP(C)/48/2025	STATE OF ODISHA NARAYAN PRADHAN VS	PRANAYA KISHORE HARİCHANDAN VS	// // 0	
210	D-WP(C)/49/2025	ASST. COMNR GST AND CE, BERHAMPUR DIVISION BASANTI DEVI @ SADHANGI VS	HRUDANANDA TRIPATHY VS	// // 0	
211	D-WP(C)/50/2025	THE BRANCH MANAGER, LIFE INSURANCE CORPORATION OF INDIA (LIC),. CUTTACK CH.SUBASH CHANDRA SUBUDHI VS	SAILABALA JENA VS	// // 0	
212	D-WP(C)/53/2025	STATE OF ODISHA M/S ILIYAS GRANITES, BAGHAJHARI, GANJAM VS	PRANAYA KISHORE HARİCHANDAN VS	// // 0	
213	D-WP(C)/54/2025	SUPERINTENDENT GST AND CE, BERHAMPUR ANNAPURNA NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // 0	
214	D-WP(C)/56/2025 WP(C)/72/2025	STATE OF ODISHA RAJEEBA KUMAR DUTTA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202500001
215	D-WP(C)/57/2025	STATE OF ODISHA RAJIV@RAJEEV SHUKLA VS	BIPLABA P.B. BAHALI VS	// // 0	
		AUTHORISED OFFICER, ODISHA GRAMYA BANK, GANDAMUNDA, BBSR		//	

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216	D-WP(C)/59/2025	ABHIMANYU PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
217	D-WP(C)/60/2025	BIJAYA KUMAR MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
218	D-WP(C)/62/2025	BRUNDABAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MALLICK VS	// 0 //	
219	D-WP(C)/64/2025	SK.ABASUDDIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
220	D-WP(C)/65/2025	KAILASH NAIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	
221	D-WP(C)/66/2025	HARENDRA BISWAL VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //	AOR20230001286C202500001
222	D-WP(C)/67/2025	UMA SHANKAR MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
223	D-WP(C)/69/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA.	JYOTI RANJAN KHUNTIA VS	// 0 //	
224	D-WP(C)/70/2025	BHOLANATH SATAPATHY VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
225	D-WP(C)/73/2025	ARDHENDU SAMANTARAY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
226	D-WP(C)/74/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //	
227	D-WP(C)/75/2025	SANJAYA KUMAR SAMAL	JYOTI RANJAN KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/76/2025	GUNIA DAS	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/77/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/78/2025	JAGANNATH TRUCK OWNERS ASSOCIATION	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500001
		VS	VS	0	
		COMMISSIONER OF INCOME TAX (APPEALS), INCOME TAX DEPTT		//	
231	D-WP(C)/79/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/81/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/82/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/84/2025	MURALIDHAR MOHANTY	SARBESWAR SAHOO	//	AOD20220004505C202500001
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/85/2025	KAILASH CHANDRA GERU	BIBHU PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/86/2025	HIMADRI RANJAN DUTTA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/87/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/88/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	
		VS	VS	0	

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239	D-WP(C)/89/2025	STATE OF ODISHA M/S. RAJMOH FOOD PROCESSING PRIVATE LTD., GANJAM	ANIL KUMAR BISWAL	// // 0	
240	D-WP(C)/90/2025	A.O., AXIS BANK LTD., BBSR AMRUTA KUMARI MAHAPATRA	PRNOY MOHANTY	// // 0	
241	D-WP(C)/91/2025	STATE OF ODISHA JANAKI MISHRA	RAJU KUMAR SATPATHY	// // 0	
242	D-WP(C)/92/2025	STATE OF ODISHA PRAVAKAR MALLICK	ASHOK KUMAR BEHERA	// // 0	
243	D-WP(C)/94/2025	STATE OF ODISHA BRAHMANANDA NAYAK	BHAGABAT PRASAD RATH	// // 0	
244	D-WP(C)/95/2025	STATE OF ODISHA MANORANJAN KHANDAYATRAY @ MOHANTY	PRASANTA KUMAR SATAPATHY	// // 0	
245	D-WP(C)/96/2025 WP(C)/82/2025	STATE OF ODISHA JAGANNATH PATSANI	SUJATA JENA	// // 0	
246	D-WP(C)/98/2025	THE COLLECTOR, CUTTACK M/S.SADANANDA SAHOO, JAGATSINGHPUR	KAJAL SAHOO	// // 0	
247	D-WP(C)/99/2025	VS CT AND GST OFFICER, JAGATSINGHPUR PRATISTHA ENGINEERING LTD.	VS PRABODHA CHANDRA NAYAK	// // 0	AOR20220001657C202500001
248	D-WP(C)/101/2025	STATE OF ODISHA M/S.SONU PATTANAYAK, PURI	KAJAL SAHOO	// // 0	
249	D-WP(C)/105/2025	VS ADDITIONAL STATE TAX OFFICER, PURI M/S. DEBARAJ MAHATAB, CUTTACK	VS KAJAL SAHOO	// // 0	
		VS JOINT COMMISSIONER OR STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK-II, CUTTACK	VS	0	

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250	D-WP(C)/108/2025	ABHAY KUMAR PARIDA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	
251	D-WP(C)/110/2025	RAKESH PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
252	D-WP(C)/111/2025 WP(C)/86/2025	BANITA BEHERA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
253	D-WP(C)/112/2025	NAKULA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
254	D-WP(C)/113/2025	JALANDHAR PARIDA VS MANAGEMENT OF FOREST DEPT. CORPORATION LTD., BBSR	SASWATI MOHAPATRA VS	// 0 //	
255	D-WP(C)/114/2025	BIMBADHAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
256	D-WP(C)/115/2025	RAJESH KUMAR AGRAWAL VS THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BARGARH	AMIT PRASAD BOSE VS	// 0 //	
257	D-WP(C)/116/2025	NILAMANI SAMAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
258	D-WP(C)/117/2025	PARESWAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
259	D-WP(C)/118/2025	INDIAN OIL CORPORATION LIMITED (MARKETING DIVISION) VS STATE OF ODISHA	INDIAN OIL CORPN VS	// 0 //	
260	D-WP(C)/119/2025	SATYA RANJAN SAMAL VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
261	D-WP(C)/120/2025	NAGAMMA PATTNAIK	TAPAN KUMAR MANDAL	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/121/2025	TAHASILDAR PURI DEBARAJ BHUMIA	DEBASHISHA HOTA	//	AOR20220001293C202500001
		VS	VS	0	
263	D-WP(C)/122/2025	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS) ANIMA DASH	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
264	D-WP(C)/123/2025	UNION OF INDIA TAPAN KUMAR DAS, MADHUBAN, PURI	MADHAB LAL AGARWAL	//	
		VS	VS	0	
265	D-WP(C)/124/2025	ADDITIONAL COMMISSIONER, BBSR SANJIB KUMAR MOHANTY	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
266	D-WP(C)/125/2025	STATE OF ODISHA RABINDRA PRADHAN	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
267	D-WP(C)/126/2025	UNION OF INDIA KUSHADHAR KUANR	MONOMOY BASU	//	
		VS	VS	0	
268	D-WP(C)/127/2025	STATE OF ODISHA SWAPNA MOHANTY	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
269	D-WP(C)/128/2025	STATE OF ODISHA UDAYA KUMAR SWAIN	GOKULANANDA SAHU	//	
		VS	VS	0	
270	D-WP(C)/129/2025	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, BBSR SUBHAGINI DIGAL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
271	D-WP(C)/130/2025	STATE OF ODISHA SANJAY KUMAR JAIN	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
272	D-WP(C)/132/2025	THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, CUTTACK// MANASWINI ROY SAMANT	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/133/2025	STATE OF ODISHA M/S IRON CEMENTICS INDIA PVT LTD., SUNDARGARH	ANUSWAT KUMAR ACHARYA	// //	
		VS	VS	()	
274	D-WP(C)/136/2025	ASSISTANT COMMISSIONER CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA PURNA CHANDRA SAHOO	MANAS RANJAN KHATUA	// //	
		VS	VS	()	
275	D-WP(C)/137/2025	STATE OF ODISHA CHANDRAMA SAHU	SUSANTA KUMAR DASH	// //	
		VS	VS	()	
276	D-WP(C)/138/2025	THE STATE OF ODISHA KAILASH PRADHAN	BHABANI PRASAD MOHANTY	// //	
		VS	VS	()	
277	D-WP(C)/141/2025	THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK BIBHUDEHU KHUNTIA	MANAS RANJAN KHATUA	// //	
		VS	VS	()	
278	D-WP(C)/146/2025	STATE OF ODISHA INFLUX SECURITY SERVICES PVT LTD.	PRASHANTA KUMAR NAYAK	// //	AOD20240000333C202500001
		VS	VS	()	
279	D-WP(C)/147/2025	CHIEF MANAGER STATE BANK OF INDIA, BHUBANESWAR SURESH KUMAR SETHI	BHABANI PRASAD MOHANTY	// //	
		VS	VS	()	
280	D-WP(C)/148/2025	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR SAMBIT SAHOO	MANAS RANJAN KHATUA	// //	
		VS	VS	()	
281	D-WP(C)/150/2025	STATE OF ODISHA RINARANI TRIPATHY	SIDHESWAR MALLIK	// //	
		VS	VS	()	
282	D-WP(C)/153/2025 WP(C)/113/2025	STATE OF ODISHA THE MANAGING PARTNER OF M/S BHARAT SECURITY SERVICES PVT LTD.	AKSHAY KUMAR PARENA	// //	
		VS	VS	()	
283	D-WP(C)/154/2025	AUTHORITY UNDER MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMMISSIONER, BBSR LINGARAJ MAHANTA	SUBHENDU KAR	// //	
		VS	VS	()	
		COLLECTOR, SUNDARGARH		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/158/2025	DR BARSHA TUDU VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
285	D-WP(C)/159/2025 WP(C)/106/2025	THE MANAGING PARTNER OF M/S BHARAT SECURITY SERVICES, PUNE, MAHARASHTRA, JAJPUR VS AUTHORITY UNDER MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMNR (CENTRAL), BBSR	AKSHAY KUMAR JENA VS	// 0 //	
286	D-WP(C)/161/2025	SATRUGHAN BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
287	D-WP(C)/164/2025	MAMATA KUMARI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
288	D-WP(C)/165/2025	JANMAJAYA NAYAK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
289	D-WP(C)/166/2025	DINESH CHANDRA DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
290	D-WP(C)/170/2025	PRAMOD KUMAR SAMAL VS STATE OF ORISSA	AMIT KUMAR SAA VS	// 0 //	
291	D-WP(C)/172/2025	RANJIT KUMAR HARICHANDAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
292	D-WP(C)/175/2025	PRIYARANJAN PANDA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
293	D-WP(C)/176/2025	DIPAK KUMAR PATTANAIK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
294	D-WP(C)/178/2025	M/S VISA STEEL LTD., JAJPUR VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., JAJPUR	ANKITA MUKHERJI VS	// 0 //	
295	D-WP(C)/179/2025	MANASH KUMAR MALLIK	ASISH KUMAR RAY	//	AOD20230000467C202500002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/181/2025	DEBARCHAN NAIK	SAGARIKA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/182/2025	RINKI NAYAK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		UNION GOVT. OF INDIA		//	
298	D-WP(C)/184/2025	DILLIP KUMAR NAYAK	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/185/2025	PRAVAKAR DIGAL	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/186/2025	KALANDI SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/187/2025	ABANI RANJAN NAYAK	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/188/2025	HARIHAR SAHU	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/189/2025	NALINIKANTA PATTANAIAK	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/190/2025	SANTOSH NAYAK	ASISH KUMAR RAY	//	AOD20230000467C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/191/2025	HEMALATA HOSPITALS LTD	TUNA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/192/2025	BRAJA KISHORE SWAIN	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500005
		VS	VS	()	

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307	D-WP(C)/193/2025	STATE OF ODISHA RAMESH JAISWAL VS ADDL. TAHASIDLAR, SUNDARGARH	AMIT PRASAD BOSE VS	// // 0 //	
308	D-WP(C)/194/2025	NAMITA SADANGI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
309	D-WP(C)/196/2025	REBIKA KULDEEP VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
310	D-WP(C)/197/2025	JHUNI MOHANTA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
311	D-WP(C)/198/2025	M/S.SADANANDA SAHOO, JAGATSINGHPUR VS CT AND GST OFFICER, JAGATSINGHPUR CIRCLE, CUTTACK-II	KAJAL SAHOO VS	// 0 //	
312	D-WP(C)/200/2025	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
313	D-WP(C)/202/2025	RAJLAXMI S.H.G., GUAMAL, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
314	D-WP(C)/203/2025	MANAS RANJAN KHATUA VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	// 0 //	
315	D-WP(C)/206/2025	PRAVAKAR MALLICK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500002
316	D-WP(C)/207/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500004
317	D-WP(C)/209/2025	BALARAM SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500006

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/210/2025	GOLAKHA CHANDRA MAHA VOI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	AOR20220001616C202500007
319	D-WP(C)/211/2025	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	AOR20220001616C202500008
320	D-WP(C)/212/2025 WP(C)/116/2025	REGISTRAR(JUDICIAL),ORISSA HIGH COURT,CUTTACK VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// () //	
321	D-ABLAPL/1/2025 ABLAPL/6/2025	BIRANCHI BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BASELI SAHI PS /240 /2024 () //	
322	D-ABLAPL/17/2025 ABLAPL/39/2025	ARYAN SAHOO VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KEONJHAR TOWN /633 /2024 () //	
323	D-ABLAPL/18/2025	RAVI SHANKAR AGRAWAL VS STATE OF ODISHA	SAIBRATA RATH VS	JHARSUGUDA /715 /2024 () //	
324	D-ABLAPL/19/2025	SUGRI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /60 /2023 () //	
325	D-ABLAPL/20/2025	PRAVATI OJHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /153 /2024 () //	
326	D-ABLAPL/21/2025 ABLAPL/28/2025	ABAKASH ROUL VS STATE OF ODISHA	SAIBRATA RATH VS	// () J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000225/2024	
327	D-ABLAPL/22/2025	SANKARSHAN DALEI VS STATE OF ODISHA	JAGABANDHU SAHU VS	ULLUNDA /205 /2024 () //	
328	D-ABLAPL/23/2025	KESHAB CHANDRA MAHANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /302 /2024 () //	
329	D-ABLAPL/25/2025	RANJAN BISOYI	SANJAY KUMAR PRADHAN	JARADA /360 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/34/2025	PURNA CHANDRA SENAPATI	DEEPAK KU SAHOO	MARSHAGHAI /231 /2024	
	ABLAPL/31/2025	VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/37/2025	TAUFIQUE ALI SAHA	PRADEEP KUMAR DAS	BHADRAK RURAL /486 /2023	AOR20220001207C202500001
	ABLAPL/43/2025	VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/38/2025	SATYAPRAKASH LENKA	DEEPAK KU SAHOO	PATKURA /265 /2024	
	ABLAPL/37/2025	VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/39/2025	JABED QUADRI@MOJAHID SAJI	RAJENDRA NARAYAN ROUT	DASARATHPUR /177 /2024	AOR20220001558C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/40/2025	DILLIP DAS	RAJIB LOCHAN PATTNAIK	TENTULIKHUNTI /152 /2024	
	ABLAPL/25/2025	VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/41/2025	MD. ASHADULLA @MOHAMMAD ASADULLAH @K	RAJENDRA NARAYAN ROUT	BHADRAK TOWN /812 /2024	AOR20220001558C202400220
	ABLAPL/40/2025	VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/46/2025	JUGAL PATRA	LAXMINARAYAN SAHOO	PARJANG /506 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/48/2025	GULI @ SANJEEB JENA	ASHOK KUMAR BEHERA	KOREI /466 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/51/2025	PRABHU PRASAD DASH	ABHAS MOHANTY	PURI TOWN /177 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/52/2025	SUBASA ROUT	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/56/2025	ANTARJYAMI PRADHAN	S.S.RAY (2)	DHARAKOT PS /487 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/60/2025	STATE OF ODISHA DEBENDRA CHINDA VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()	
342	D-ABLAPL/62/2025	STATE OF ODISHA JUGAL HANS @ JUBALAL HANS VS	SURYAKANTA DWIBEDI VS	// BELPARA /339 /2024 ()	
343	D-ABLAPL/63/2025	STATE OF ODISHA HUSEN SAHOO VS	RABINDRA PRASAD PATNAIK VS	// JARAPADA /339 /2024 ()	AOD20230000619C202500001
344	D-ABLAPL/70/2025	STATE OF ODISHA BISWA SHANKAR PATRA @ BABULI PATRA VS	SURYAKANTA DWIBEDI VS	// BAISINGA /422 /2024 ()	
345	D-ABLAPL/71/2025	STATE OF ODISHA JYOSTNARANI SAHOO VS	SURYAKANTA DWIBEDI VS	// CHAULIAGANJA /326 /2024 ()	
346	D-ABLAPL/73/2025	STATE OF ODISHA BABU SWAIN VS	SURYAKANTA DWIBEDI VS	// BEGUNIAPADA /555 /2024 ()	
347	D-ABLAPL/75/2025	STATE OF ODISHA DIPENDRA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// AGARAPADA /257 /2024 ()	
348	D-ABLAPL/76/2025 ABLAPL/35/2025	STATE OF ODISHA GANDHI CHARANA PANDA VS	BISWOJEET LENKA VS	// BELLAGAON /163 /2024 ()	
349	D-ABLAPL/80/2025	STATE OF ODISHA MEHERUN BIBI VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /5 /2019 ()	AOR20220001591C202500001
350	D-ABLAPL/81/2025	STATE OF ODISHA DIPENDRA KU. PRADHAN VS	PRAVAT KUMAR NAYAK VS	// AGARAPADA /256 /2024 ()	
351	D-ABLAPL/82/2025	STATE OF ODISHA LINGARAJ PATRA VS	KURESH PRASAD DASH VS	// BARIA /188 /2024 ()	AOR20220001390C202500001
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/83/2025	SUDAM JHANKAR VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /303 /2017 () //	
353	D-ABLAPL/85/2025	SIBA DIPA @ SHIBA DIPA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /58 /2015 () //	
354	D-ABLAPL/87/2025	ANILE PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KHURDA SADAR /325 /2024 () //	
355	D-ABLAPL/89/2025	NARESH KUMAR AHIR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KESINGA /509 /2024 () //	
356	D-ABLAPL/98/2025	SUKANTA SUNDARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /332 /2024 () //	
357	D-ABLAPL/100/2025	SAKILA BIBI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /592 /2017 () //	
358	D-ABLAPL/102/2025	SIBA DIPA @ SIBA DEEP @ SHIBA DEEP VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /284 /2018 () //	
359	D-ABLAPL/104/2025	DHARITRI PRASAD MISHRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	Maitri Vihar PS /516 /2024 () //	
360	D-ABLAPL/106/2025	GANESH BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /404 /2024 () //	
361	D-ABLAPL/107/2025	SANJULATA NAYAK VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	SORO /983 /2024 () //	
362	D-ABLAPL/108/2025	JAGANNATH MALIK VS STATE OF ODISHA	SAKTIDHAR MISHRA VS	TIHIDI /545 /2024 () //	
363	D-ABLAPL/109/2025	SHISHIRA KANTA JENA @ SISIRA KANTA JENA	LAMBODOR ACHARI	GANGAPUR (ASKA) /674 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/111/2025	DILU MOHARATHA @ DILLIP MOHARATHA	BIJAY JENA	RAJNAGAR /395 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/114/2025	SIBU CHINARA	JAYADEBA BEHERA	DASPALLA /75 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/116/2025	SIBU CHINARA	JAYADEBA BEHERA	BANIGOCHA /49 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/117/2025	KALANDI MAHANTA	PRASANNA KUMAR MISHRA	KANKADAHAD /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/120/2025	SIBU CHINARA	JAYADEBA BEHERA	DASPALLA /68 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/124/2025	JALADHAR DANDAPAT	ARUN KUMAR BEHERA	//	AOR20220003422C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/126/2025	GHANTI SAHOO @ ANITA SAHOO	PRASANNA KUMAR MISHRA	KANKADAHAD /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/129/2025	KARUNAKAR MOHANTY	SK. ZAFARULLA	SORO /710 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/135/2025	MINATI DAS @ MIA DAS	BIBEKANANDA MAHAPATRA	SUKINDA /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/136/2025	PRASANT KUMAR SAMAL	AKASH BHUYAN	BONTH /206 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/140/2025	NARENDRA PRADHAN	SANGRAM KESHARI ROUT	BOUDH /224 /2023	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/142/2025	STATE OF ODISHA PINTU @ JAYA DEV SAHOO VS	SATYA RANJAN MULIA VS	// CHOUDWAR /615 /2024 ()	
376	D-ABLAPL/144/2025	STATE OF ODISHA ASHISH KU. BEHERA @ ROHAN BEHERA VS	DHANANJAYA MUND VS	// ATHAMALLIK /210 /2024 ()	
377	D-ABLAPL/145/2025	STATE OF ODISHA GUPTESWAR @ PABAN SAHU VS	BHOJARAJ SETH VS	// GAISILET /245 /2024 ()	
378	D-ABLAPL/149/2025	STATE OF ODISHA SUKADEV MALIK @ SUKURA VS	SAKTIDHAR MISHRA VS	// TIHIDI /545 /2024 ()	
379	D-ABLAPL/150/2025	STATE OF ODISHA CHANDAN DANDAPAT VS	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500002
380	D-ABLAPL/162/2025	STATE OF ODISHA DEEPAK BEHERA VS	BIDYADHAR MANSING VS	// PIPLI /589 /2024 ()	
381	D-ABLAPL/163/2025	STATE OF ODISHA SK. RAJIT@SK. RAJI VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /324 /2024 ()	AOD20240000547C202500001
382	D-ABLAPL/165/2025	STATE OF ODISHA MUKUNDA KHEMUNDU VS	JNYANANANDA PANDA VS	// KORAPUT VIGILANCE /30 /2024 ()	
383	D-ABLAPL/167/2025	STATE OF ODISHA(VIG.) KANHU SWAIN @ BABUL SWAIN VS	RABINDRA NATH PANDA VS	// MANIABANDHA /135 /2024 ()	
384	D-ABLAPL/169/2025	STATE OF ODISHA BIPIN BEHERA VS	RABINDRA NATH PANDA VS	// / /0 ()	
385	D-ABLAPL/170/2025	STATE OF ODISHA SK. MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /324 /2024 () //	AOD20240000547C202500002

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/172/2025	SATYA PRAKASH ROUT VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /225 /2020 () //	AOR20220001247C202500001
387	D-ABLAPL/173/2025	GANESWAR SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	DHARMASALA /870 /2024 () //	
388	D-ABLAPL/175/2025	RAKESH KUMAR BEHERA @ SONU BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /148 /2020 () //	
389	D-ABLAPL/176/2025	SANJUKTA MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /33 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :02/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RSA/43/2025 RSA/ /	LINUS KISAN MP	UPENDRA KUMAR SAMAL	1/2025
2	D-BLAPL/34782/2024 BLAPL/11716/2024	RAMAKRUSHNA BEHERA @ KARGIL @ RAMAKRISHNA BEHERA MP		1/2025
3	D-JCRLA/8028/2024 JCRLA/41/2024	CHHOTA @ RAMJEET TUDU MP	KARUNAKAR NAYAK (AMICUS CURIAE)	1/2025
4	D-CMP/52/2025 CMP/ /	SANKARLAL @ SHANKARLAL AGARWALAJAY KUMAR NANDA MP		1/2025
5	D-CRLMP/639/2017 CRLMP/639/2017	NILABATI MAJHI MP	M/S.NEELAKANTHA PANDA, SRIKANT NATH, LATIKA MOHANTY	1/2025
6	D-WP(C)/1/2025 WP(C)/70/2025	RINKI PADHAN MP	SATYAJIT MOHAPATRA (2)	1/2025
7	D-ABLAPL/38235/2024 ABLAPL/14729/2024	DAMBARU HANSA @ HANS @ RINKU MP		1/2025
8	D-TRP(C)/32574/2024 TRP(C)/208/2024	SUCHARITA SATAPATHY MP	NIRANJAN PANDA	1/2025
9	D-CRLA/3/2025 CRLA/1/2025	SANTANU@RAJESHA MAHAKUD MP	BHABANI SHANKAR DASPARIDA	1/2025
10	D-MATA/20/2025 MATA/ /	KHITISH MAHANTA MP	PURNA CHANDRA MISHRA	1/2025
11	D-CRLREV/30497/2024 CRLREV/598/2024	DIBYANSHU PRASAD DAS MP	SK. ZAFARULLA	1/2025
12	D-CMAPL/31/2025 CMAPL/ /	REGIONAL PROVIDENT FUND COMMNR., MP	SIBSRR SUNDAR MOHANTY	1/2025
13	D-CRLMC/14/2025 CRLMC/ /	RAJANI KANT MAHAPATRA MP	HEMANTA KUMAR MUND	1/2025
14	D-MACA/18/2025 MACA/ /	RESMA BIBI MP	BIRANCHI NARAYAN RATH	1/2025
15	D-RPFAM/20153/2024 RPFAM/119/2024	DEBASHIS POTHAL MP	MITALEE JESTHI	1/2025
16	D-WA/93/2025 WA/ /	SANTILAL NANDA MP	BANSHIDHAR SATAPATHY	1/2025
17	D-CMP/55/2025 CMP/ /	MOHANLAL AGRAWAL MP	AJAYA KUMAR NANDA	2/2025
18	D-RSA/287/2016 RSA/287/2016	MANORANJAN PANIGRAHI MP	M/S.SANDIPANI MISHRA	2/2025
19	D-JCRLA/8028/2024 JCRLA/41/2024	CHHOTA @ RAMJEET TUDU MP	KARUNAKAR NAYAK (AMICUS CURIAE)	2/2025
20	D-CRLREV/61/2025 CRLREV/ /	RAJAT KUMAR MOHANTY MP	MANAS RANJAN SATPATHY	2/2025
21	D-ABLAPL/32113/2024 ABLAPL/12236/2024	GANGADHAR BISWAL MP	PARTHA SARATHI NAYAK	2/2025
22	D-MACA/419/2016 MACA/419/2016	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO.LTD MP	SURAJ KUMAR SINGH DAYAK	2/2025
23	D-CRLMC/26640/2024 CRLMC/3539/2024	TUMBANATH PANDA MP		2/2025
24	D-MATA/53092/2024 MATA/ /	NEHA MEHER MP	SEVATI SOREN	2/2025
25	D-CMAPL/31/2025 CMAPL/ /	REGIONAL PROVIDENT FUND COMMNR., MP	SIBSRR SUNDAR MOHANTY	2/2025
26	D-CRLA/3/2025	SANTANU@RAJESHA MAHAKUD	BHABANI SHANKAR DASPARIDA	2/2025

27	CRLA/1/2025 D-CMAPL/71/2025 CMAPL/ /	MP INSTITUTE OF TEXTILE TECHNOLOGY., MP	PRASANTA KUMAR TRIPATHY	2/2025
28	D-WP(C)/5/2025 WP(C)/ /	SARITA MOHANTY MP	BIRAJA PRASANNA DAS	2/2025
29	D-WA/97/2025 WA/ /	SANTILAL NANDA MP	BANSHIDHAR SATAPATHY	2/2025
30	D-TRP(C)/208/2025 TRP(C)/ /	POOJA MOHANTY@JENA@SNEHA MP	DIBYAJYOTI SAHOO	2/2025
31	D-BLAPL/29553/2024 BLAPL/10604/2024	SUJIT KADRAKA @ AJAYA MP	SIDHARTHA SANKAR RAY	2/2025
32	D-RSA/104/2025 RSA/ /	JAMUNA KUMBHAR MP	ANAM CHARAN PANDA	3/2025
33	D-WP(C)/19/2025 WP(C)/ /	SUJATA DAS MP	ARUN KUMAR PATRA	3/2025
34	D-MACA/1127/2016 MACA/1127/2016	SEKH KHORBAN MP	M/S.K.C.NAYAK	3/2025
35	D-CRLMC/59/2025 CRLMC/ /	GYANA RANJAN MISHRA MP	RAKESH BEHERA	3/2025
36	D-CRLREV/134/2025 CRLREV/ /	RAMESH MANDAL MP	BIBEKANANDA MAHAPATRA	3/2025
37	D-BLAPL/127/2025 BLAPL/ /	AJIT KUMAR SADANGI MP	MANOJ KUMAR NAYAK	3/2025
38	D-ABLAPL/6503/2022 ABLAPL/6503/2022	KANKAN MANDAL MP	UMESH CHANDRA DORA	3/2025
39	D-WA/144/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3/2025
40	D-CMP/58/2025 CMP/ /	CH. SUBASH CHANDRA SUBUDHI MP	SAILABALA JENA	3/2025
41	D-CRLA/9/2025 CRLA/ /	SAMIM KHAN MP	JUGALA KISHORE PANDA	3/2025
42	D-CMAPL/134/2025 CMAPL/ /	MRUTUNJAYA NAYAK MP	AJIT CH MOHAPATRA	3/2025
43	D-WP(C)/24/2025 WP(C)/ /	PRITAM KUMAR JENA MP	ARUN KUMAR PATRA	4/2025
44	D-ABLAPL/35950/2024 ABLAPL/13690/2024	AJAY TOPPO MP		4/2025
45	D-RSA/104/2025 RSA/ /	JAMUNA KUMBHAR MP	ANAM CHARAN PANDA	4/2025
46	D-WA/144/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4/2025
47	D-CMP/100/2025 CMP/ /	SUSHANTA KUMAR JENA MP	AMIT PRASAD BOSE	4/2025
48	D-CRLMC/65/2025 CRLMC/ /	M/S FRONTIER CONSTRUCTION AND CON MP	BILIT KUMAR TRIPATHY	4/2025
49	D-MACA/612/2016 MACA/612/2016	SUKADEV PANDA MP	M/S.K.C.NAYAK	4/2025
50	D-CRLREV/134/2025 CRLREV/ /	RAMESH MANDAL MP	BIBEKANANDA MAHAPATRA	4/2025
51	D-CRLA/9/2025 CRLA/ /	SAMIM KHAN MP	JUGALA KISHORE PANDA	4/2025
52	D-WA/144/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5/2025
53	D-CMP/103/2025 CMP/ /	DHANESWAR SAHOO MP	AMIT PRASAD BOSE	5/2025
54	D-MACA/53669/2024 MACA/ /	RABINDRANATH SAHU MP	BHARAT JALLI	5/2025
55	D-WP(C)/22940/2017 WP(C)/22940/2017	RADHASHYAMA RAM MP	M/S.SSUMANTA KUMAR NAYAK	5/2025
56	D-RSA/107/2025 RSA/ /	RANI DEVI MP	TUSAR KUMAR MISHRA	5/2025
57	D-ABLAPL/34916/2024 ABLAPL/13228/2024	RABINDRA RANA MP		5/2025

58	D-CRLMC/68/2025 CRLMC/ /	M/S FRONTIER CONSTRUCTION AND CONSTRUCTION MATERIALS MP	ANIL KUMAR SARDATHY	5/2025
59	D-CRLMC/67/2025 CRLMC/ /	DR. PRASANTA KUMAR BEHERA MP	AMIYA KUMAR TARAI	6/2025
60	D-MACA/1061/2014 MACA/1061/2014	TUNI MOHAPATRA MP	M/S.BINAYAK PR.MOHANTY	6/2025
61	D-WA/1058/2023 WA/1058/2023	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	6/2025
62	D-CMP/47050/2024 CMP/1325/2024	SUMATI BEHURA MP	AMIT PRASAD BOSE	6/2025
63	D-RSA/142/2025 RSA/ /	ANDHRA BANK, BARGARH MP	BHASKAR CHANDRA PANDA	6/2025
64	D-CRLA/39357/2024 CRLA/2/2025	BAPI@ABHAY KUMAR PATI MP	AMULYA RATNA PANDA	6/2025
65	D-ABLAPL/31342/2024 ABLAPL/11747/2024	RAMESH NAIK @ NAYAK MP		6/2025
66	D-WP(C)/55156/2024 WP(C)/ /	HAREKRUSHNA SAHU MP	SAMIR KUMAR MISHRA	6/2025
67	D-WP(C)/25/2025 WP(C)/ /	SUKANTI BEHERA MP	ALOK KUMAR PANDA	7/2025
68	D-WA/55006/2024 WA/5/2025	PRADEEP KUMAR JENA MP	SUBHADUTTA ROUTHAY	7/2025
69	D-CRLA/44/2025 CRLA/ /	SEEMA @ RASMITA DEHURIA MP	RUDRA NARAYAN PARIJA	7/2025
70	D-ABLAPL/22961/2024 ABLAPL/8579/2024	BINOD NAIK MP		7/2025
71	D-CMP/151/2025 CMP/ /	KIRTAN MIRDHA MP	BYOMOKESH SAHOO	7/2025
72	D-MACA/984/2019 MACA/984/2019	BHIMSEN BEHERA MP	BINAYA KUMAR MOHANTY	7/2025
73	D-CRLMC/77/2025 CRLMC/ /	DEBI PRASANNA PADHI MP	SURAJ MOHANTY	7/2025
74	D-RSA/142/2025 RSA/ /	ANDHRA BANK, BARGARH MP	BHASKAR CHANDRA PANDA	7/2025
75	D-CMP/180/2025 CMP/ /	ASHOK KUMAR MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	8/2025
76	D-CRLMC/36864/2024 CRLMC/4716/2024	SANTOSH NATH@PRAVAS NATH MP	PRAKASH CHANDRA DASH	8/2025
77	D-WP(C)/51811/2024 WP(C)/32068/2024	J.KAMALA RAO MP		8/2025
78	D-MACA/28/2025 MACA/ /	NIRANJAN SWAIN MP	BISHNU BRATA SINGH	8/2025
79	D-CRLA/44/2025 CRLA/ /	SEEMA @ RASMITA DEHURIA MP	RUDRA NARAYAN PARIJA	8/2025
80	D-ABLAPL/25090/2024 ABLAPL/9250/2024	JOGENDRANATH DAS MP		8/2025
81	D-CRLA/44/2025 CRLA/ /	SEEMA @ RASMITA DEHURIA MP	RUDRA NARAYAN PARIJA	9/2025
82	D-WP(C)/15879/2021 WP(C)/15879/2021	SANJAY KUMAR MOHANTY MP	KRISHNA CHANDRA SAHU	9/2025
83	D-MACA/50848/2024 MACA/ /	PRAMOD KUMAR MOHANTY MP	BIBHU PRASAD DAS	9/2025
84	D-CRLMC/95/2025 CRLMC/ /	ASHOK KANHAR MP	SK. ZAFARULLA	9/2025
85	D-CMP/180/2025 CMP/ /	ASHOK KUMAR MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	9/2025
86	D-CRLMC/17513/2024 CRLMC/2279/2024	PURNA CHANDRA OJHA MP		10/2025
87	D-CMP/199/2025 CMP/ /	REKHA SOUDAGAR MP	AMIT PRASAD BOSE	10/2025
88	D-CRLA/58/2025 CRLA/ /	RUPAK SETHI MP	RAKESH BEHERA	10/2025
89	D-WP(C)/15880/2021	NIGAMANANDA RATH	KRISHNA CHANDRA SAHU	

	WP(C)/15880/2021	MP		10/2025
90	D-MACA/348/2018 MACA/348/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. MP		10/2025
91	D-WP(C)/36/2025 WP(C)/60/2025	RANJAN SAHOO MP	SURYAKANTA DWIBEDI	11/2025
92	D-CRLMC/99/2025 CRLMC/ /	SANYASI BEHERA MP	ANIRUDHA DAS	11/2025
93	D-CRLA/58/2025 CRLA/ /	RUPAK SETHI MP	RAKESH BEHERA	11/2025
94	D-MACA/30/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD.,CUTTACK MP	SURYAKANTA KUMAR MAHALI	11/2025
95	D-WP(C)/38/2025 WP(C)/ /	SONALI SAHOO MP	AKSHAYA KUMAR PANDEY	12/2025
96	D-CRLA/72/2025 CRLA/ /	MANI DHARUA MP	SURYAKANTA DWIBEDI	12/2025
97	D-CRLMC/101/2025 CRLMC/ /	AJAY THOLIYA@AJAY CHOUDHURY MP	BEDA PRAKASH PANDA	12/2025
98	D-MACA/30/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD.,CUTTACK MP	SURYAKANTA KUMAR MAHALI	12/2025
99	D-WP(C)/46/2025 WP(C)/ /	PURBA BAGH MP	NIRANJAN LENKA	13/2025
100	D-CRLMC/105/2025 CRLMC/ /	PANDAB SAHOO MP	ANIRUDHA DAS	13/2025
101	D-CRLA/72/2025 CRLA/ /	MANI DHARUA MP	SURYAKANTA DWIBEDI	13/2025
102	D-MACA/37/2025 MACA/ /	M/S ORIENTAL INSURANCE CO.LTD.,CUTTACK MP	MAHESH TOSH SINHA	13/2025
103	D-MACA/80/2025 MACA/ /	THE D.M., THE ORIENTAL INSURANCE CO.LTD.,CUTTACK MP	SOMNATH SINGH	14/2025
104	D-WP(C)/23420/2023 WP(C)/23420/2023	HARISH CHANDRA JENA MP	SHUBHENDU KUMAR PARIDA	14/2025
105	D-CRLA/72/2025 CRLA/ /	MANI DHARUA MP	SURYAKANTA DWIBEDI	14/2025
106	D-CRLMC/128/2025 CRLMC/ /	SUBHASA MOHANTY@SUBASH MOHANTY MP	BIPLABA P.B. BAHALI	14/2025
107	D-CRLMC/32050/2024 CRLMC/4113/2024	KABUL KHORA@LAXMAN KHORA MP		15/2025
108	D-CRLA/341/2020 CRLA/341/2020	MANGALSAI BHATRA MP	SURYAKANTA DWIBEDI, MR. JAYPRAKASH TRIVEDI , M/S. RAJJEET	15/2025
109	D-MACA/102/2025 MACA/ /	MINKI @ MENKI PRADHAN MP	AKSHYANGSHU SEKHAR NANDY	15/2025
110	D-WP(C)/48/2025 WP(C)/ /	NARAYAN PRADHAN MP	PRANAYA KISHORE HARICHANDAN	15/2025
111	D-WP(C)/50/2025 WP(C)/ /	CH.SUBASH CHANDRA SUBUDHI MP	SAILABALA JENA	16/2025
112	D-CRLA/39266/2024 CRLA/ /	BALIA @ LOKANATH PRUSTY MP	SANJIT MISHRA	16/2025
113	D-MACA/131/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	BIKRAM DASMOHAPATRA	16/2025
114	D-CRLMC/137/2025 CRLMC/ /	P.LAXMAN MURTY MP	BIKRAM KESHARI MOHANTY	16/2025
115	D-MACA/131/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	BIKRAM DASMOHAPATRA	17/2025
116	D-CRLA/130/2025 CRLA/ /	LABANYA CHHATRIA MP	JNYANANANDA PANDA	17/2025
117	D-WP(C)/34/2025 WP(C)/95/2025	PURNACHANDRA SAHU MP	KULDEEP MOHANTY	17/2025
118	D-CRLMC/139/2025 CRLMC/ /	PINTU JENA@NIHAR RANJAN JENA MP	AMITABH MISHRA	17/2025
119	D-WP(C)/53/2025 WP(C)/ /	M/S ILIYAS GRANITES, BAGHAJHARI, GANAPATI MP	PRANAYA KISHORE HARICHANDAN	18/2025
120	D-CRLMC/147/2025 CRLMC/ /	SNEHASILA PADHY MP	PRAVASH CHANDRA JENA	18/2025

121	D-CRLA/130/2025 CRLA/ /	LABANYA CHHATRIA MP	JNYANANANDA PANDA	18/2025
122	D-WP(C)/57/2025 WP(C)/ /	RAJIV@RAJEEV SHUKLA MP	BIPLABA P.B. BAHALI	19/2025
123	D-CRLA/146/2025 CRLA/ /	SWAYAMBHU PRASAD MISHRA MP	DEBA PRASAD DAS	19/2025
124	D-CRLA/146/2025 CRLA/ /	SWAYAMBHU PRASAD MISHRA MP	DEBA PRASAD DAS	20/2025
125	D-WP(C)/9983/2023 WP(C)/9983/2023	E.J.N.HIMANSHU SEKHAR MP	BANSHIDHAR SATAPATHY	20/2025
126	D-CRLA/157/2025 CRLA/ /	RANJAN JENA MP	DIPTI RANJAN MOHAPATRA	21/2025
127	D-WP(C)/65/2025 WP(C)/ /	KAILASH NAIK MP	KANANBALA ROY CHOUDHURY	21/2025
128	D-CRLA/157/2025 CRLA/ /	RANJAN JENA MP	DIPTI RANJAN MOHAPATRA	22/2025
129	D-WP(C)/48308/2024 WP(C)/29031/2024	MIR MOHAMMED JASIMUDDIN MP		22/2025
130	D-WP(C)/48308/2024 WP(C)/29031/2024	MIR MOHAMMED JASIMUDDIN MP	BANSHIDHAR BAUG	23/2025
131	D-WP(C)/90/2025 WP(C)/ /	AMRUTA KUMARI MAHAPATRA MP	PRONoy MOHANTY	24/2025
132	D-WP(C)/89/2025 WP(C)/ /	M/S. RAJMOH FOOD PROCESSING PRIVATE LIMITED, KAMAR MP	ANIL KUMAR BISWAL	25/2025
133	D-WP(C)/96/2025 WP(C)/82/2025	JAGANNATH PATSANI MP	SUJATA JENA	26/2025
134	D-WP(C)/94/2025 WP(C)/ /	BRAHMANANDA NAYAK MP	BHAGABAT PRASAD RATH	27/2025
135	D-WP(C)/98/2025 WP(C)/ /	M/S.SADANANDA SAHOO, JAGATSINGHPUR MP	KAJAL SAHOO	28/2025
136	D-WP(C)/50764/2024 WP(C)/30857/2024	ANANTA GOPAL SHG, BHADRAK MP	SUKANTA KUMAR DALAI	29/2025
137	D-WP(C)/52192/2024 WP(C)/31716/2024	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP, BUDA MP	SUKANTA KUMAR DALAI	30/2025
138	D-WP(C)/50767/2024 WP(C)/30878/2024	MAA RANGAMAHAL WSHG, BHADRAK MP	SUKANTA KUMAR DALAI	31/2025
139	D-WP(C)/52239/2024 WP(C)/31736/2024	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK MP	SUKANTA KUMAR DALAI	32/2025
140	D-WP(C)/108/2025 WP(C)/ /	ABHAY KUMAR PARIDA MP	SUDHASHREE PASAYAT	33/2025
141	D-WP(C)/54376/2024 WP(C)/32958/2024	LAXMIDHAR SAHOO MP	BANAMALI SAHOO	34/2025
142	D-WP(C)/110/2025 WP(C)/ /	RAKESH PRADHAN MP	HRUDANANDA MOHAPATRA	35/2025
143	D-WP(C)/12615/2024 WP(C)/7056/2024	NARAYAN SUKLA MP	SASWATI MOHAPATRA	36/2025
144	D-WP(C)/12964/2024 WP(C)/7530/2024	PRADEEP KUMAR PANDA MP	SASWATI MOHAPATRA	37/2025
145	D-WP(C)/105/2025 WP(C)/ /	M/S. DEBARAJ MAHATAB, CUTTACK MP	KAJAL SAHOO	38/2025
146	D-WP(C)/49857/2024 WP(C)/29987/2024	DURGA SANKAR PRASAD MISHRA MP	MOHIT AGARWAL	39/2025
147	D-WP(C)/122/2025 WP(C)/ /	ANIMA DASH MP	SOUMYA RANJAN MOHANTY	40/2025
148	D-WP(C)/124/2025 WP(C)/ /	SANJIB KUMAR MOHANTY MP	UMESH CHANDRA MOHANTY	41/2025
149	D-WP(C)/125/2025 WP(C)/ /	RABINDRA PRADHAN MP	SOUMYA RANJAN MOHANTY	42/2025
150	D-WP(C)/126/2025 WP(C)/ /	KUSHADHAR KUANR MP	MONOMOY BASU	43/2025
151	D-WP(C)/127/2025 WP(C)/ /	SWAPNA MOHANTY MP	UMESH CHANDRA MOHANTY	44/2025
152	D-WP(C)/130/2025	SANJAY KUMAR JAIN	BHABANI PRASAD MOHANTY	

	WP(C)/ /	MP		45/2025
153	D-WP(C)/132/2025	MANASWINI ROY SAMANT	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		46/2025
154	D-WP(C)/133/2025	M/S IRON CEMENTICS INDIA PVT LTD., SUNSAR	SUSANTA KUMAR ACHARYA	
	WP(C)/ /	MP		47/2025
155	D-WP(C)/137/2025	CHANDRAMA SAHU	SUSANTA KUMAR DASH	
	WP(C)/ /	MP		48/2025
156	D-WP(C)/138/2025	KAILASH PRADHAN	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		49/2025
157	D-WP(C)/27112/2013	KANAK DURGA THAKURAN	TUSAR KUMAR MISHRA	
	WP(C)/27112/2013	MP		50/2025
158	D-WP(C)/34096/2024	SUDHAKARA DASH	AMBIKA PRASAD RAY	
	WP(C)/19651/2024	MP		51/2025
159	D-WP(C)/153/2025	THE MANAGING PARTNER OF M/S BHARATI SECURITY SERVICES	AKSHAY KUSHWAH, JAJPUR	
	WP(C)/113/2025	MP		52/2025
160	D-WP(C)/159/2025	THE MANAGING PARTNER OF M/S BHARATI SECURITY SERVICES	AKSHAY KUSHWAH, RANIKOILI, JAJPUR	
	WP(C)/106/2025	MP		53/2025
161	D-WP(C)/175/2025	PRIYARANJAN PANDA	SOURAV DAS	
	WP(C)/ /	MP		54/2025
162	D-WP(C)/78/2025	JAGANNATH TRUCK OWNERS ASSOCIATION	KISHIROD KUMAR SAHOO	
	WP(C)/ /	MP		55/2025
163	D-WP(C)/9846/2022	KHAGESWAR GIRI	KUNAL KUMAR SWAIN	
	WP(C)/9846/2022	MP		56/2025
164	D-WP(C)/178/2025	M/S VISA STEEL LTD., JAJPUR	ANKITA MUKHERJI	
	WP(C)/ /	MP		57/2025
165	D-WP(C)/182/2025	RINKI NAYAK	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		58/2025
166	D-WP(C)/184/2025	DILLIP KUMAR NAYAK	ANAM CHARAN PANDA	
	WP(C)/ /	MP		59/2025
167	D-WP(C)/52415/2024	SARAPANCH, MANGALPUR GRAM PANCHAYAT	RABIN NARAYAN PANDA	
	WP(C)/31909/2024	MP		60/2025
168	D-WP(C)/196/2025	REBIKA KULDEEP	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		61/2025
169	D-WP(C)/198/2025	M/S.SADANANDA SAHOO, JAGATSI	RAJAL SAHOO	
	WP(C)/ /	MP		62/2025
170	D-WP(C)/51087/2024	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	
	WP(C)/31053/2024	MP		63/2025
171	D-WP(C)/202/2025	RAJLAXMI S.H.G., GUAMAL, BHADRAK	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		64/2025